

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 379  
TO BE ANSWERED ON 19.11.2019**

**SCHEMES FOR VULNERABLE SECTIONS**

**379. DR. MANOJ RAJORIA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has been successful in monitoring and supervising the schemes implemented for the vulnerable sections of the society;
- (b) if so, the details thereof;
- (c) whether the Government is keeping a track on the activities of the dubious Non-Governmental Organisations (NGOs) and other support groups/ rehabilitation centres; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) and (b): The Ministry is implementing various schemes for the vulnerable sections of the society. The progress of implementation of the schemes is regularly monitored by the Ministry by seeking physical and financial progress reports along with utilization certificate for the previous grant released, from the concerned State/UTs as well as from the Non-Governmental Organisations (NGOs). Wherever necessary review meeting with the concerned State/UTs is also undertaken. Third party evaluation studies also conducted from time to time.

(c) & (d): The proposals of NGOs for release of grant-in-aid under the Scheme are considered on the basis of recommendations of the State/UTs, satisfactory inspection report of the State/UT and completeness of the proposal in all respects as per the norms and guidelines of the schemes. The Ministry has introduced online processing of proposals of implementing agencies from the financial year 2014-15.

In addition, officers of the Ministry have been designated as Nodal Officers for various States/Union Territories for monitoring the implementation of various schemes of the Ministry. Performance of the implementing agencies is monitored from time to time through surprise by officers of this Ministry and representatives of Regional Resource Training Centres (RRTCs). On the basis of the inspection report, necessary corrective action is taken.

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